

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO. 62(ND)/2015

IN THE MATTER OF:

Mr. Nand Lal Bhatia Applicant/petitioners
Vs.
Sh. Kuldeep Kaul & Anr.
M/s. HBE Aviosech Pvt. Ltd. & Ors. Respondents

Order under Section 397/398 of the Companies Act, 2016

Order delivered on 07.07.2017

Coram:

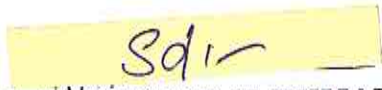
CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri S.K. Mohapatra
Hon'ble Member (T)

For the Applicant/petitioners : Ms. Sushmita Padhi, Advocate
For the Respondents : Mr. Sujoy Datta, Advocate
For Intervention Applicant : Mr. Saraswata Mohapatra, Advocate

ORDER

For Order, see C.P. No. 61(ND)/2015.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (TECHNICAL)